

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A/MA/RA/CP NO. 1234 OF 2000

Applicant/s Tai Kishore Respds. V.O.Z. 2.03.

Advocate for Applicant/s Shri T.S. Pandey Advocate for Respondent/s Shri A. Sthalekar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><u>21.11.2008</u></p> <p>Sri S.K. Pandey, Advocate holding brief of Sri Amit Sthalekar, Advocate representing on behalf of respondents that the applicant has already died and his heirs have not been brought on record. According to the respondents, this O.A. is abated. There is no-one present to controvert the said statement.</p> <p>O.A. stands dismissed as abated.</p> <p> (Mrs. Manjulika Gautam) Member-A</p> <p> (A.K. Yog) Member-J</p> <p>Girish/-</p>	<u>28</u>

Contd. On Sheet No.